

**Open Court**

**Central Administrative Tribunal, Allahabad Bench, Allahabad**

**This the 8<sup>th</sup> day of October, 2021.**

**Hon'ble Mr. Tarun Shridhar, Member (A)**

**Original Application No. 330/01061/2019**

Umesh Kumar Sharma aged about 53 years son of Late Shri Rama Shanker Sharma presently working as M.T.S. (erstwhile Group 'D') R/o- K-23/72 Mangla Gauri Varanasi U.P.-221001.

..... **APPLICANT**

**By Advocate: Shri Santosh Kumar Kushwaha.**

**Versus**

1. Union of India, through the Secretary, Ministry of Communication and I.T., Government of India, Dak Bhawan, Sansad Marg, New Delhi.
2. Director General of Posts, Ministry of Communication and I.T., Dak Bhawan, Sansad Marg, New Delhi.
3. Chief Post Master General U.P. Circle, Lucknow.
4. Post Master General, Varanasi Region, Varanasi.
5. Senior Superintendent of Post Offices, East Division, Varanasi – 221001.

..... **RESPONDENTS.**

**By Advocate: Shri A.K. Rai.**

**ORDER**

**Delivered By Hon'ble Mr. Tarun Shridhar, Member (A)**

Shri Santosh Kumar Kushwaha, learned counsel for the applicant and Shri A.K. Rai, learned counsel for the respondents, are present.

2. Heard learned counsel for both the parties and perused the records.

3. At the outset, learned counsel for the applicant states that the applicant does not wish to pursue this O.A. as his grievance has been settled and wishes to withdraw the O.A.
4. The request is allowed.
5. O.A. is dismissed as withdrawn.
6. There shall be no order as to costs.

**(Tarun Shridhar)  
Member (A)**

(Ritu Raj)